## HIGH COURT OF DELHI: NEW DELHI

No.10(IT)/DHC/2020 Dated: 11.06.2020

## **CIRCULAR**

It is brought to the notice of all concerned that *Online e-Filing System* of Delhi High Court shall be e-inaugurated on Saturday, i.e., 13<sup>th</sup>June, 2020, at 5.00 p.m. by Hon'ble Mr. Justice D.N.Patel, Chief Justice, Delhi High Court in the august presence of Companion Judges of Delhi High Court and other distinguished guests.

This facility will enable the Advocates/litigants-in-person to file fresh cases/caveat as well as applications/reply/rejoinder/documents/vakalatnama etc. in the pending cases from their chamber/office/residence or any other place at any time, without the necessity of personally visiting the Filing Counters/Designated Counters.

The e-inauguration will be also attended electronically by Secretaries of the Government of India, Chief Secretary (GNCTD), Director General (NIC), Officers of Department of Justice, Government of India, District & Sessions Judges, Officers of the District Judiciary, Executive Committee of Delhi High Court Bar Association and District Court Bar Associations, Registrars/Joint Registrars of Delhi High Court, Officers of NIC, Advocates, staff of Delhi High Court and general public.

The e-inauguration can be joined from 4.30 p.m. onwards on 13<sup>th</sup>June, 2020 (Saturday) by clicking the link given below:

## LINK FOR JOINING THE WEBINAR

All the attendees are requested to keep their mike on mute mode to ensure that that e-inauguration is conducted smoothly.

By Order

Sd/-

(Manoj Jain) Registrar General

Endst. No.\_\_\_\_/DHC/2020

Copy forwarded to all concerned.